

2
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

3
CP 146/2003 in
OA 749/2001

New Delhi, this the 4th day of July, 2003

Hon'ble Sh. Shanker Raju, Member (J)
Hon'ble Sh. S.K.Naik, Member (A)

Mahavir Singh
S/o Sh. Baghrawat Singh
R/o H-1/4, Police Station
Defence Colony, New Delhi.

...Applicant
(By Advocate Sh. S.K.Gupta)

V E R S U S

Union of India through

1. Smt. Shailja Chandra
Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat
I.G.Stadium, I.P.Estate
New Delhi.
2. Sh. R.S.Gupta
Commissioner of Police
Delhi Police Headquarters
MSO Building, I.P.Estate
New Delhi - 110 001.

...Respondents
(By Advocate Sh. George Paracken)

O R D E R (ORAL)

Shri Shanker Raju,

In view of the statement made by Sh. George Paracken, 1d. counsel for the respondents, that the case of the applicant for accord of ACP Scheme benefits would be considered, CP is dismissed. Notices are discharged.

2. However, applicant is at liberty to take appropriate steps in accordance with law.

S.K.Naik
(S.K.Naik)
Member (A)

S.Raju
(Shanker Raju)
Member (J)

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